

आयकर अपीलिय अधिकरण, 'बी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'B' BENCH: CHENNAI**

श्री एबी टी. वर्की, न्यायिक सदस्य एवं  
श्री एस. आर. रघुनाथा, लेखा सदस्य के समक्ष

**BEFORE SHRI ABY T. VARKEY, JUDICIAL MEMBER AND  
SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.1451/Chny/2023  
निर्धारण वर्ष/Assessment Year: 2020-21

Zoroastrian Trust Funds of India, 623, Maker Mansion, Lady Jehagir Road, Parsi Colony, Dadar, Mumbai-400 014.	v.	The ITO [Exemption 2-(4)], Cumballa Hill, Mumbai-400 026.
[PAN: AAATZ 0677 N]		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)
अपीलार्थी की ओर से/ Appellant by	:	None
प्रत्यर्थी की ओर से /Respondent by	:	Shri D. Hema Bhupal, JCIT
सुनवाईकीतारीख/Date of Hearing	:	29.04.2024
घोषणाकीतारीख /Date of Pronouncement	:	29.04.2024

**आदेश / ORDER**

**PER ABY T. VARKEY, JM:**

This is an appeal preferred by the assessee Trust against the order of the Commissioner of Income Tax (Appeals)-2, Coimbatore, dated 12.10.2023 for the Assessment Year 2020-21.

2. At the outset, the Ld.DR brought to our notice that the assessee Trust represented by M/s.P.K.Bhagwagar & Co., Chartered Accountants, had filed letter dated 13.04.2024, wherein, they have expressed their desire to withdraw this appeal (ITA No.1451/Chny/2023), because, they have filed an appeal before the Mumbai Bench of this Tribunal; and in



**ITA No.1451/Chny/2023 for AY 2020-21  
Zoroastrian Trust Funds of India**

:: 2 ::

order to buttress this contention, has filed copy of the acknowledgment of e-filing of IT appeal with ITAT Mumbai. We further find that the assessee had filed a petition for withdrawal of appeal on the portal of the ITAT on 19.02.2024. [A copy of the same has also been annexed along with the aforesaid letter for withdrawal of the appeal.] In such a scenario, we allow the assessee to withdraw the appeal.

**3.** In the result, appeal filed by the assessee is allowed to be withdrawn.

Order pronounced on the 29<sup>th</sup> day of April, 2024, in Chennai.

**Sd/-**  
**(एस. आर. रघुनाथा)**  
**(S.R.RAGHUNATHA)**  
लेखा सदस्य/**ACCOUNTANT MEMBER**

**Sd/-**  
**(एबी टी. वर्की)**  
**(ABY T. VARKEY)**  
न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai,  
दिनांक/Dated: 29<sup>th</sup> April, 2024.  
**TLN, Sr.PS**

आदेश की प्रतिलिपि अग्रेषित /**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त (अपील)/CIT(A)
4. आयकरआयुक्त/CIT
5. विभागीयप्रतिनिधि/DR
6. गार्डफाईल/GF